

or being taken against any mal-practices by the Indian and foreign banks in the matter of foreign exchange dealings ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(a) Reserve Bank of India has reported that 24 Indian banks and 7 foreign banks operating in India are being allowed to become members of SWIFT.

(c) to (e). An Implementation Committee is being set up by the Reserve Bank of India to examine the terms and conditions regulating the linking up of Indian and foreign banks with SWIFT. It will also look into the role that should be carried out by the Reserve Bank of India in the monitoring of these operations and the precautionary measures that should be taken for prevention of possible mal-practices.

[*Translation*]

Transhipper Facility for Export of Iron Ore from Mormugao Port

847. SHRI JAGANNATH PRASAD : Will the Minister of COMMERCE be pleased to state :

(a) whether Mormugao Port does not have the requisite facility of transhipper for exporting iron-ore to foreign countries;

(b) if so, the efforts being made by the Ministry to make available transhipper at the port as per the requirement; and

(c) the time by which same will be made available ?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) No, Sir. Mormugao Port does have the requisite facility of transhipper for exporting iron ore to foreign countries.

(b) and (c). The questions do not arise.

[*English*]

Excise Duty Pending from Cadburys Chocolates

848. SHRI MANIK REDDY : Will the Minister of FINANCE be pleased to state :

(a) The details of the excise duty pending for realisation from Cadburys, the manufacturers of chocolates;

(b) since when the money is pending for realisation;

(c) whether any show-cause notice has been issued; and

(d) if so, the action taken for the speedy recovery of this money ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). The information is being collected and will be laid on the Table of the House.

Loss in N.T.C. Textile Mills

849. SHRI ANIL BASU : Will the Minister of TEXTILES be pleased to state :

(a) the total accumulated loss of the textile mills run by the National Textiles Corporation;

(b) the factors responsible for such huge loss; and

(c) the steps, if any, taken or being taken to run the NTC mills on a profitable basis ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) National Textile Corporation has incurred losses totalling about Rs. 670 crores from 1974-75 to Sept., 1985.

(b) The major reasons for continuous losses of the mills under NTC are as follows :—

(a) Old and Obsolete machinery;